

P.T. 3/11/95

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Fixed for A.H. on
6/11/95.

for Dy. Comm.

6/11/95 - 24

Shri Taide, Counsel for
Applicants.

The learned Counsel seeks
permission to withdraw the OA, as
he intends to file a
statutory appeal in accordance
to rules and
thereafter he would like
to file an OA if
required at Hyderabad
Bench. Permission granted.
OA is ~~disposed~~ ^{dismissed} as
withdrawn.

(P.P. Srivastava)
M (A)

(B.S. Hegde)
M (5)

abp.

Order to
on 27/11/95
Ms. 6/11/95
(despatched
peremptory)

4/12/95